GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2554 ANSWERED ON:28.08.2012 COMPENSATION TO FARMERS Yaday Shri Om Prakash

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the expenditure incurred on the payment to farmers by the States for acquisition of their land is also shared by the Union Government;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a): No, Madam.
- (b): Does not arise.
- (c): The expenditure incurred on compensation towards acquisition of land is borne by the appropriate Government as defined in Section 3 (ee) of the Land Acquisition Act, 1894. Therefore, sharing of expenditure by the Union Government in cases of land acquisition undertaken by State Government does not arise.